

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : DELHI.**

**: ORDER :**

In partial modification of Duty Roster for the Month of February -2010 at Tis Hazari Courts, Delhi, it is ordered that Sh Devender Nain, MM, Tis Hazari Courts will work as Duty Magistrate on 16<sup>th</sup> February-,2010, in place of Sh. Deepak Dabas, MM, Tis Hazari Courts, Delhi.

**( KAVERI BAWEJA )**  
**CHIEF METROPOLITAN MAGISTRATE:**  
**DELHI**

No. 1538-54 /CMM/2010

Delhi, Dated the 16/2/10

**Copy forwarded for information & necessary action ( Through Proper Channel ) :**

1. The Registrar General , High Court of Delhi, New Delhi.  
( Through District Judge-I & Sessions Judge, Delhi. )
2. The District Judge-I & Sessions Judge, Delhi.
3. The ACMM-01, Tis Hazari, Patiala House, Rohini, Karkardooma & Dwarka Courts, Delhi.
4. The Officers concerned.
5. The Commissioner of Police, Delhi.
6. The Director of Prosecution, Delhi.
7. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
8. The Video Conferencing Room, Tis Hazari Courts, Delhi.
9. The Distt. Courts Web-Site Committee, R.No.-234, Tis Hazari Courts, Delhi
10. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
11. The Reader to C. M. M., Tis Hazari Courts, Delhi
12. The Office file.

  
**CHIEF METROPOLITAN MAGISTRATE:**  
**DELHI**